

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 263 OF 2015**  
**AND**  
**APPEAL NO. 275 OF 2015 &**  
**IA NO. 443 OF 2015**

**Dated: 05<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NO. 263 OF 2015**

**Damodar Valley Corporation** ... **Appellant(s)**  
**Vs.**  
**West Bengal Electricity Regulatory Commission & Anr.** ... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Anushree Bardhan  
Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr.Adv.  
Mr. C.K. Rai  
Mr. Sachin Dubey for R-1  
Mr. Rajiv Yadav for R-2

**APPEAL NO. 275 OF 2015 &**  
**IA NO. 443 OF 2015**

**Damodar Valley Power Consumers Association & Anr.** ... **Appellant(s)**  
**Vs.**  
**West Bengal Electricity Regulatory Commission & Anr.** ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Rajiv Yadav  
Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr.Adv.  
Mr. C.K. Rai  
Mr. Sachin Dubey for R-1  
Ms. Anushree Bardhan for R-2

**ORDER**

As agreed by the learned counsel appearing for both the parties, list the matter for hearing on **17.05.2019**.

**(S.D. Dubey)**  
**Technical Member**

*Pr/kt*

**(Justice Manjula Chellur)**  
**Chairperson**